

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01010/2014

Jabalpur, this Wednesday, the 04th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Naresh Narwale, S/o Shri Nathuramji
Date of Birth 24.8.1954 R/o C/o Shri Kamaljeet Sachdeo
Anand Nagar, Khandwa 450 001 (MP) -Applicant

(By Advocate –**Shri S.K.Nandy**)

V e r s u s

1. Union of India, Ministry of Railway,
Through its General Manager Western Railway Churchgate
Mumbai 400 032
2. Divisional Railway Manager
Western Railway Ratlam Division Ratlam 457001 (M.P.)
3. Sr. Divisional Commercial Manager
Western Railway Ratlam Division
Ratlam 457001 (M.P.)
4. Chief Commercial Inspector Western Railway
Mohu Ratlam Division 457001 (M.P.) - Respondents

(By Advocate –**Shri Arun Soni**)

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant prays to withdraw this
Original Application with liberty to file a fresh, if any need arises.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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